

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No.: 1/21/2017-Reg.Aff./(RE-Tariff - 2017-20)/CERC

Dated: 24th March, 2020

NOTIFICATION

Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2017 (hereinafter referred as "RE Tariff Regulations, 2017") was applicable for the period 1st April 2017 to 31st March 2020.

In pursuance of clause (2) of Regulation 1 of the RE Tariff Regulations, 2017, the Commission extends the period of applicability of the said regulations till 30th June, 2020 or such other date as may be notified by the Commission.

Sd/-
(Sanoj Kumar Jha)
Secretary